

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 102  
286/2016

**IN THE MATTER OF:**

Hari Pravat Reality Pcvl Ltd	...	Applicant/Petitioner
Vs		
Govt. of National capital Territory of Delhi	...	Respondent

**Order under Section 391-394.**

**Order delivered on 24.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

List the matter for hearing on **04.02.2021**.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)